

Rochnama Details

Civil Register No.16-A-Diary

IN THE COURT OF: Additional District and Sessions Judge - V

Before: Sri Kamlesh Chandra Mishra

Dated 13-01-2022

S.N	Case No.	Purpose of Proceedings	Next/Disposal Date
1	TITLE APPEAL/288/2014	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :23-02-2022
2	SESSION CASE/1784/2014	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :21-03-2022
3	SESSION CASE/186/2009	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :21-03-2022
4	TITLE APPEAL/58/2019	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :24-02-2022
5	SESSION CASE/70/2020	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :24-03-2022
6	SESSION CASE/348/2021	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :15-02-2022
7	TITLE APPEAL/31/2017	Order Passed: Stage :ARGUMENT Sub Satge :----	Next Date of Hearing :23-02-2022
8	Regular Bail/695/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :24-01-2022
9	Anticipatory Bail/990/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :18-02-2022
10	Anticipatory Bail/1026/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :07-02-2022
11	Anticipatory Bail/1047/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :19-02-2022
12	Anticipatory Bail/1061/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :18-02-2022
13	Anticipatory Bail/1132/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :04-02-2022
14	Anticipatory Bail/1137/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :05-02-2022
15	Anticipatory Bail/1235/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :21-02-2022
16	Regular Bail/836/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :27-01-2022
17	Regular Bail/837/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :25-01-2022
18	Anticipatory Bail/1259/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :19-01-2022
19	Regular Bail/869/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :25-01-2022
20	Regular Bail/934/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :21-01-2022
21	Regular Bail/942/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :24-01-2022
22	Regular Bail/943/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :22-01-2022
23	Regular Bail/952/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :22-01-2022
24	SESSION CASE/31/2013	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :21-03-2022

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IN THE COURT OF: Additional District and Sessions Judge - V

Before: Sri Kamlesh Chandra Mishra

Dated 13-01-2022

S.N	Case No.	Purpose of Proceedings	Next/Disposal Date
25	SESSION CASE/159/2016	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :16-03-2022
26	SESSION CASE/3/2017	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :16-03-2022
27	SESSION CASE/24/2017	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :22-03-2022
28	Cri. Rev App./330/2014	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :22-02-2022
29	SESSION CASE/182/2018	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :23-03-2022
30	SESSION CASE/72/2014	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :16-03-2022
31	SESSION CASE/54/2019	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :22-03-2022
32	SESSION CASE/225/2019	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :24-03-2022
33	SESSION CASE/451/2019	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :22-03-2022
34	SESSION CASE/452/2019	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :23-03-2022
35	SESSION CASE/95/2020	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :24-03-2022
36	SESSION CASE/121/2020	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :24-03-2022
37	SESSION CASE/196/2020	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :15-01-2022
38	SESSION CASE/59/2021	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :15-01-2022
39	SESSION CASE/72/2021	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :15-01-2022
40	SESSION CASE/9/2017	Order Passed: Stage :WITNESS Sub Satge :----	Next Date of Hearing :16-03-2022

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Before: Sri Kamlesh Chandra Mishra

Dated 13-01-2022

S.N	Case No.	Purpose of Proceedings	Next/Disposal Date
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No. of Cases Heard	40
No. of Cases listed	40
No. of Witness Examined	
No. of Cases Disposed	0
No. of IA.s Disposed	
No. of Cases Contested	
No. of Cases Uncontested	
No. of M.O.s marked	
No. of Exhibits Marked	
No. of Cases in Mediation	
No. of Cases in Arbitration	
No. of Cases in Lok Adalat	
No. of Cases in Conciliation for ADR	
No. of Cases Adjourned	0

Presiding Officer